

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 13457 of 2014-SM

[Arising out of Order-in-Original/Appeal No BVR-EXCUS-000-APP-08-11-14-15 dated 30.05.2014 passed by Commissioner of Central Excise-BHAVNAGAR]

Alcock Ashdown G Limited

.... Appellant

Old Port, Ramsar Works,
BHAVNAGAR, GUJARAT-364001

VERSUS

Commissioner of Central Excise & ST, Bhavnagar

.... Respondent

Plot No.6776/B-1, Siddhi Sadan, Narayan Upadhyay
Marg, Beside Gandhi Clinic, Near Parimial Chowk,
Bhavnagar, Gujarat-364001

APPEARANCE :

None for the Appellant
Shri Sanjay Kumar, Superintendent (AR) for the Revenue.

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING/ DECISION: 29.11.2023

SOMESH ARORA :

Appeal disposed of. For order see order of date in Customs Appeal No. 13455 of 2014.

**(Somesh Arora)
Member (Judicial)**

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